

ITEM NO.44

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-02-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Bharat Gupta, AOR
Mr. Aman Naqvi, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR
Ms Veera M, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has already filed counter affidavit.

Ld. counsel for the petitioner has submitted that no other particulars of respondent no.2 are available with the petitioner. It is further prayed that the petitioner be exempted from serving respondent no.2. Appropriate application be filed within one week, as prayed.

List again on 07.03.2025.

SUJATA SINGH
Registrar

HJ